



**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : CP/678/(IB)/2017
NAME OF THE PETITIONER(S) : ARIHANT INVESTMENT
NAME OF THE RESPONDENT(S) : VEREMAX TECHNOLOGIE SERVICES LTD
UNDER SECTION : 7 RULE 4

S.No.	Name (in Capital)	Represented by	Signature
1.	SHRIBHAKH M PADMANABHA	FOR VEREMAX (RESPONDENT)	
2	M-SUNIL KUMAR	FOR ARIHANT INVESTMENT (APPLICANT)	

ORDER

Both the counsels are present. Counsel representing petitioner filed a counter in relation to the maintainability and stated that the matter is likely be settled between the parties and prayed for time to make submissions. Both the parties are directed to make submissions in relation to the outcome of settlement talks between the parties by next date of hearing. Put up on 09.01.2018.

- sd -
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

- sd -
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)